

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
STARRED QUESTION NO. 202
TO BE ANSWERED ON 14.12.2015**

ONLINE SERVICES UNDER EPFO

***202. SHRI SUDHEER GUPTA:
KUNWAR HARIBANSH SINGH:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of employees registered under the Employees Provident Fund Organisation (EPFO), State/UT-wise;**
- (b) whether the Government has launched online services for EPF customers and if so, the details thereof;**
- (c) the number of workers likely to be benefited from the services, State/UT-wise at present; and**
- (d) the other measures taken by the Government to make the functioning of EPFO more transparent and convenient for all stakeholders?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 202 TO BE ANSWERED ON 14.12.2015 BY SHRI SUDHEER GUPTA AND KUNWAR HARIBANSH SINGH REGARDING ONLINE SERVICES UNDER EPFO.

(a) On an average, 3.61 crore employees have contributed to the Provident Fund (PF) during April, 2015 to November, 2015. The State/UT- wise details are at Annex.

(b)The Government has launched the following online services for Employees' Provident Fund (EPF) stakeholders :

(i) For Employers:

- 1. Electronic Challan-cum-Receipt (ECR).**
- 2. Online Registration of Establishment (OLRE).**
- 3. Online filing of returns by Exempted Establishments.**

(ii) For employees:

- 1. Universal Account Number (UAN).**
- 2. E-Passbook.**
- 3. Online payment through NEFT.**
- 4. Facility for online transfer claim submission.**

(iii) For Pensioners:

- 1. Disbursement of Pensions through the core banking system.**

(c)These services will benefit not only the members who are contributing to the fund but also the workers who are presently not contributing. Total number of such workers is about 6 crore.

(d)The steps taken by the Government to make the functioning of Employees' Provident Fund Organisation (EPFO) more transparent and convenient for all stakeholders is given in reply to Part (b) of the Question above.

ANNEX REFERRED TO IN REPLY TO PART TO (a) OF LOK SABHA STARRED QUESTION NO. 202 FOR REPLY ON 14.12.2015 BY SHRI SUDHEER GUPTA AND KUNWAR HARIBANSH SINGH REGARDING ONLINE SERVICES UNDER EPFO.

The State/UT-wise details of Average of Contributing Members (April-November, 2015).		
Sl. No.	STATE	CONTRIBUTING MEMBERS
1	ANDAMAN AND NICOBAR ISLANDS	10,606
2	ANDHRA PRADESH	8,44,228
3	ASSAM	2,12,859
4	BIHAR	2,73,154
5	CHANDIGARH	3,50,431
6	CHHATTISGARH	3,41,078
7	DELHI	23,91,762
8	GOA	1,56,543
9	GUJARAT	24,12,906
10	HARYANA	18,42,453
11	HIMACHAL PRADESH	2,51,103
12	JHARKHAND	3,99,465
13	KARNATAKA	44,10,138
14	KERALA	9,63,975
15	MADHYA PRADESH	8,55,375
16	MAHARASHTRA	72,11,059
17	MEGHALAYA	28,637
18	ODISHA	6,28,955
19	PUDUCHERRY	92,747
20	PUNJAB	6,02,897
21	RAJASTHAN	8,44,636
22	SIKKIM	1,56,589
23	TAMIL NADU	42,81,105
24	TELANGANA	23,05,861
25	TRIPURA	28,388
26	UTTAR PRADESH	15,75,530
27	UTTARAKHAND	4,50,072
28	WEST BENGAL	22,08,285
Grand Total		3,61,30,837